

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2016  
TO BE ANSWERED ON 12.12.2024**

**STEPS TO INCREASE THE CEILING OF VPF CONTRIBUTIONS**

**2016. SHRI JAGGESH:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether it is a fact that there is need to encourage the lower-middle and middle-income salaried classes save more via Employees Provident Fund Organisation (EPFO) and enable them to build a reasonable retirement kitty;**
- (b) whether Government proposes to raise the ceiling of contributions with tax free interest to the Voluntary Provident Fund (VPF) under EPFO from the current 2.5 lakh; and**
- (c) if so, the details thereof and by when it will be implemented?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a): By contributing regularly to the EPF, members can accumulate a substantial retirement kitty over time.**

**(b) & (c): Currently, there is no proposal to raise the ceiling of contributions with tax free interest to VPF under EPFO from the current 2.5 lakh.**

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